NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 42/17 in CP(IB) No. 14 / BB/ 2017	-	Hearing	Rule-4 of I&B	Edelwiss Assets Reconstruction Co. Ltd., Vs Falcon Tyres Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	Vikram Trines	Eselwiss	32

Counsel for petitioner is present. Heard the counsel for petitioner. We have also heard the counsel for Falcon Tyres, the respondent. The matter is listed for orders on 28.08.2017.

IA 42/17 is taken up today. Counsel for petitioner in IA 42/17 has filed written submissions. IA 42/17 is also posted for orders on 28.08.2017.

Counsel for respondent is further granted time to file written submissions by 16.08.2017 with the Registry.

MEMBER (J)

MEMBER (T)